

Name of the corporate debtor: Buoyant Technology Constellations Private Limited (CIN : U45201KA2007PTC043436)
Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024)
List of Other creditors as on 10.02.2026

Sl. No.	Name of creditor	Nature of claim	Details of claim received		Details of claim admitted						Amount- Rs				Remarks
			Date of receipt	Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	
1	Manyata Reality (Energia Project)	Other Creditors	14-09-2024	65,22,91,654	56,48,57,103	Based on JDA	0	0	No	NA	0	0	8,74,34,551	0	
2	Manyata Realty (Lithos Project)	Other Creditors	14-09-2024	23,32,92,199	15,62,79,477	Based on JDA	0	0	No	NA	0	0	7,70,12,722	0	
3	Manyata Infrastructure Developments Private Limited (Energia Project)	Other Creditors	14-09-2024	2,91,57,57,911	2,52,49,40,471	Based on JDA	0	0	No	NA	0	0	39,08,17,440	0	
4	Mantri Signature Villas Owners Association	Other Creditors	13-01-2025	12,55,17,200	2,23,69,500	Refundable Maintenance Deposit	0	0	No	NA	0	0	10,31,47,700	0	
5	KE Housing Pvt. Ltd.	Other Creditors	12-06-2025	13,93,37,847	3,53,37,977	Landowner Share as per Agreement with the Builder	0	0	No	NA	0	0	9,16,13,655	1,23,86,215	Response from Claimant on queries awaited
6	Mantri Manyata Lithios Apartment Owner Association Represented by the President, Mrs. Shobha Hulluraiah	Other Creditors	23-07-2025	12,50,00,000	8,03,76,696	BWSSBB, Generators and Common Area Lighting with Solar	0	0	No	NA			4,46,23,304	0	
Total				4,19,11,96,811	3,38,41,61,224								79,46,49,372	1,23,86,215	

Notes:

1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.

2. Claims of Manyata Reality (Energia Project), Manyata Realty (Lithos Project) and Manyata Infrastructure Developments Private Limited (Energia Project) have been received by the IRP in Form CA, although the IRP has considered the claim under other creditors by looking at the transaction the creditors have with the Corporate Debtor.